

**FORM A****Public Announcement**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF SAHA DISTRIBUTORS PVT. LTD.

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Saha Distributors Private Limited
2.	Date of incorporation of corporate debtor	April 08, 2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2005PTC102678
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered Address:</b> Paltapara More, Kalyani Highway South, Hansia, Shyamnagar (North 24 Parganas), Barrackpur - I, West Bengal, India, 743127. <b>Erstwhile Registered Address:</b> 2 No, Jadunath Dey Road, Bowbazar, Near Indian Air Line Office, Kolkata – 700012.
6.	Insolvency commencement date in respect of corporate debtor	July 09, 2024 (Date of Hon'ble NCLT order) (* <b>July 10, 2024, Date of receipt of order by IRP</b> )
7.	Estimated date of closure of insolvency resolution process	January 06, 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	<b>Name:</b> Mr. Arun Poddar <b>Regn No:</b> IBBI/IPA-001/IP-P-02237/2020-2021/13387
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Registered Address:</b> 1st Floor, 144B Shyama Prasad Mukherjee Road, Post Office Kalighat Near Rash Behari More, Kolkata, West Bengal- 700026 <b>Email Id:</b> ca.arunpoddar@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Process Specific Address:</b> Arun Poddar c/o Ancoraa Resolution Private Limited, 1412, 14 <sup>th</sup> Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703. <b>Process Specific Email Id:</b> cirp.sahadpl@ancoraa.com
11.	Last date for submission of claims	July 24, 2024
12.	Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, ascertained by the interim resolution professional (IRP)	N.A.
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: N.A.

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench-I have ordered the commencement of a corporate insolvency resolution process of the Saha Distributors Private Limited on July 09, 2024, vide order no. CP (IB) No. 221/KB/2023. (Date of receipt of order by Interim Resolution Professional is July 10, 2024). The creditors of Saha Distributors Private Limited are hereby called upon to submit their claims with proof on or before July 24, 2024, to the Interim Resolution Professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

*Submission of false or misleading proofs of claim shall attract penalties.*

**Date: July 13, 2024**

**Place: Kolkata**

**SD/  
ARUN PODDAR**

**Interim Resolution Professional**

**In the matter of Saha Distributors Private Limited  
IBBI Regn. No. IBBI/IPA-001/IP-P-02237/2020-2021/13387  
Authorization for Assignment valid up to June 30, 2025**

### EAST COAST RAILWAY

Tender Notice No.: eT-WEST-WAT-14-2024  
Dtd.: 04.07.2024

**Name of Work:** CRUSHING OF CONTRACTOR'S HARD STONE USING MECHANIZED CRUSHER TO 50MM GAUGE OF 1764 CUM (AS PER SPECIFICATIONS) TRANSPORTING THE SAME TO BHANSI DEPOT UNLOADING, STACKING AND LOADING THE SAME INTO RAILWAY WAGONS UNDER THE JURISDICTION OF ASSISTANT DIVISION ENGINEER - KIRANDUL ON KO-LINE.

**Advertisement Value:** Rs. 2,48,64,285.32  
**EMD:** Rs. 2,74,300/-

**Completion Period:** 09 (Nine) Months

**Tender closing Date & Time:** At 1500 hrs. on 30.07.2024

No manual offers sent by Post/Courier/Fax or in person shall be accepted against such e-Tenders even if these are submitted on firm's letter head and received in time. All such manual offers shall be considered invalid and shall be rejected summarily without any consideration.

Complete information including e-tender documents of the above e-tender is available on website: [www.ireps.gov.in](http://www.ireps.gov.in)

Note: The prospective tenderers are advised to visit the website 10 (Ten) days before the date of closing of tender to note any changes/corrigenda issued for this tender. Website: [www.ireps.gov.in](http://www.ireps.gov.in)

Div. Railway Manager (Engg.)  
PR-28B/P/24-25 Waitan

### Golkonda Aluminium Extrusions Limited

(Formerly known as Alumeco India Extrusion Limited)  
Regd. Office: A-2/78-B, Keshav Puram, New Delhi - 110035  
Website: [www.gael.co.in](http://www.gael.co.in), E-mail: [cg@gael.co.in](mailto:cg@gael.co.in)

#### Extract of Statement of Unaudited Standalone Financial Results for the Quarter ended 30th June, 2024 (Rs. in Millions)

Particulars	Quarter ended 30.06.2024 [Unaudited]	Quarter ended 31.03.2024 [Audited]	Quarter ended 30.06.2023 [Unaudited]	Year ended 31.03.2024 [Audited]
1 Total income from operations (Net)	0.45	0.00	0.00	0.00
2 Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	1.13	(1.16)	6.04	14.37
3 Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items)	1.13	(1.16)	6.04	14.37
4 Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items)	1.13	(1.16)	6.04	14.37
5 Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after Tax))	1.13	(1.16)	6.04	14.37
6 Paid-up Equity share capital (Face value Rs. 10/- each)	52.70	52.70	52.70	52.70
7 Other Equity [Reserves (excluding Revaluation Reserves)]	-	-	-	28.48
8 Earnings per share (of Rs. 10/- each) (for continuing and discontinued operations)				
a. Basic EPS (Rs.)	0.21	(0.22)	1.15	2.73
b. Diluted EPS (Rs.)	0.21	(0.22)	1.15	2.73

The above is an extract of the detailed format of Quarterly Financial Results filed with Stock Exchange under Regulation 33 of the SEBI (LODR) Regulations, 2015. The full format of the Quarterly Financial Results is available on the Company's website [www.gael.co.in](http://www.gael.co.in) and Stock Exchange website [www.bseindia.com](http://www.bseindia.com).

For and on behalf of the Board of Directors,  
Sd/-  
Geeta Sethi  
Managing Director  
DIN: 10317304

### FORM G (2nd Extension)

#### INVITATION FOR EXPRESSION OF INTEREST FOR BOSTIN ENGINEERS PRIVATE LIMITED OPERATING IN MANUFACTURING INDUSTRY OF BOILER PARTS (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN/LLP No. <b>BOSTIN ENGINEERS PRIVATE LIMITED</b> CIN No.: AABC6764C
2.	Address of the registered office <b>DAW BUILDING, 2nd Floor, 184, Lenin Sarani, Kolkata-700113</b>
3.	URL of website <b>https://bostinengineers.co.in/</b>
4.	Details of place where majority of fixed assets are located <b>Factory Address: Praasatha Mohary (near Saraswati Weigh Bridge), Bombar, Bombay Road (NH-6), Howrah-711302.</b>
5.	Installed capacity of main products/services <b>Installed capacity of 'Boiler Pressure Parts' is approx. 800 MT/Year.</b>
6.	Quantity and value of main products/services sold in last financial year <b>HO/Factory Staff - 5</b>
7.	Number of employees/workmen <b>Permanent Workers - 15</b> <b>Casual Workers - 10</b>
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: <b>https://bostinengineers.co.in/</b>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: <b>https://bostinengineers.co.in/</b>
10.	Last date for receipt of expression of interest <b>27.06.2024 (Original)</b> <b>12.07.2024 (1st Extension)</b> <b>27.07.2024 (2nd Extension)</b>
11.	Date of issue of provisional list of prospective resolution applicants <b>06.08.2024</b>
12.	Last date for submission of objections to provisional list <b>11.08.2024</b>
13.	Date of issue of final list of prospective resolution applicants <b>16.08.2024</b>
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants <b>16.08.2024</b>
15.	Last date for submission of resolution plans <b>15.09.2024</b>
16.	Process email id to submit Expression of Interest <b>cirp_bostin@gmail.com</b>

Sd/-  
Rachna Jhunjhunwala  
RESOLUTIONAL PROFESSIONAL  
BOSTIN ENGINEERS PVT. LTD  
IBBI/PA-001/IP-P/00389/2017-18/10707  
AFA Valid till 07.12.2024

Date: Kolkata Siddha Weston, 9 Weston Street, Suite No 134, Kolkata, West Bengal, 700113  
Place: 13.07.2024 Email: [egress.rac@gmail.com](mailto:egress.rac@gmail.com)

### IMPORTANT

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### NPCL NOIDA POWER COMPANY LIMITED

CIN: U31200UP1992PLC014506

#### Notice Inviting Bids for Procurement of Power on Short Term basis

Bids are invited by "Noida Power Company Limited having its registered office at Electric Sub-station, Knowledge Park-IV, Greater Noida - 201310 (U.P.)" for procurement of 100 MW power during 01.04.2025 to 31.03.2026 as per the Guidelines of Ministry of Power, GoI dated 30.03.2016. Bid Document is available on [www.mstcecommerce.com](http://www.mstcecommerce.com).

The Company reserves the right to reject all or any of the Bids or cancel the bidding process at any stage without assigning any reasons whatsoever and without any liability.

For any clarification, contact at e-mail id [powertrading@noidapower.com](mailto:powertrading@noidapower.com) or mobile no. 9718804966.

Head (Power Purchase)

### GIC Housing Finance Ltd.

Regd. Office: Royal Insurance Building, 6th floor, 14, Jamshedji Tata Rd., Churchgate, Mumbai-400020.  
Branch Office: Royal Insurance Building, Ground Floor 5, Netaji Subhas Road, Kolkata-700011 (Opposite G.P.O.)  
Branch Office (Garia branch): 21, Garia Station Road, Ananda Abasan, Barhans, Garia, Kolkata, PIN- 700084  
Telephone No. (033)2262-2751/2752/2633, Contact details- 9694019500, 9883014083, 7003198671, 9007950918

### SYMBOLIC POSSESSION NOTICE

REF: POSSESSION NOTICE UNDER SUB-RULE (1) OF RULE 8 OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002

WHEREAS the undersigned being the Authorized Officer of GICHFL, pursuant to demand notice issued on its respective dates as given below, under section 13(2) of SARFAESI Act 2002 calling upon You/Borrowers, the under named to pay outstanding dues within 60 days from the date of receipt of respective notices. You/Borrowers all, however, have failed to pay the said outstanding dues within stipulated time, hence GICHFL are in exercise and having right as conferred under the provision of sub section (4) of section 13 of SARFAESI Act 2002 read with rules thereunder, taken SYMBOLIC POSSESSION of the secured assets as mentioned herein below:

SR. NO.	Borrower(s) Name & Loan Account No.	Address of The Mortgaged Property	Outstanding Dues As Per Demand Notice (Rs.)	Date of Demand Notice	Date of Symbolic Possession
1.	Mr. ABDUL HAKIM MOLYA & Mrs. REHANA BEGUM WB0700610001598 (GARIA BRANCH OFFICE)	ALL THAT piece and parcel of property measuring 5.39 Sataks + 5.39 Sataks lying and situated at Mouza- Tapla Kushanra, in C.S. Dag No. 192, R.S. & L.R. Dag No. 213 & 215, under R.S. Khatian No. 174, L.R. Khatian No. 1383, 1384 & 1385, Touzi No. 23 formerly 1477, R.S. No. 74, J.L. No. 45 formerly 88, P.S.- Minakhan, District- North 24 Parganas, Pin- 743425. The above noted property is butted and bounded in the following- North- By 2ft wide Road made by mud, South- By land belongs to Santosh Molla, East- By land belongs to Ashraf Ali Molla, West- By 10ft wide Road made by brick.	7,02,528/-	14.11.2022	08.07.2024
2.	Mr. ARIJIT MUKHERJEE & Mrs. PROMA DAS WB0700610002159 (GARIA BRANCH OFFICE)	ALL THAT piece and parcel of property measuring about 01 Cottah 01 Chittaks 41 Sq. ft. along with two storied building measuring about 842 Sq. ft. Super built up area lying and situated at Holding No. 110/B, N. K. Banerjee Street, Mouza- Rishra, in R.S. Dag No. 3474, L.R. Dag No. 10474, under R.S. Khatian No. 4387 & 4389, L.R. Khatian No. 18373, modified L.R. Khatian No. 18521, Touzi No. 3989, J.L. No. 27, under Ward No. 13, P.S.- Rishra, District- Hooghly, Pin- 712248. The above noted property is butted and bounded in the following- North- By 4ft wide Common Passage then Property of Samir Mukherjee, South- By House of Shyam Sunder Sharma and Biswanath Halui, East- By House of Haradhan Mukherjee West- By Property of others and also Samir Mukherjee.	16,88,435/-	30.12.2023	08.07.2024
3.	Mr. BANIBRATA MUKHERJEE & Mrs. KABITA BHATTACHARYA WB0700610001558 (GARIA BRANCH OFFICE)	ALL THAT Residential Flat being No. A-302 on 3rd floor, measuring 401 Sq. ft. Super built up area lying and situated at Holding No. C1-50/1 New Beledanga Road, Touzi No. 1523, J.L. No. 3, R.S. Nos. 79, 75, 74, Khatian No. 1383, 1384 & 1385, Touzi No. 23 formerly 1477, R.S. No. 74, J.L. No. 45 formerly 88, P.S.- Minakhan, District- North 24 Parganas, Pin- 743425. The above noted property is butted and bounded in the following- North- By 2ft wide Road made by mud, South- By 16ft wide Common Passage, East- By 17ft 6 inch wide Beledanga Road, West- By land of part of R.S. Dag No. 2457.	7,20,926/-	31.01.2024	10.07.2024
4.	Mr. GOUR GOPAL MITRA & Mrs. MITALI MITRA WB0700610001711 (GARIA BRANCH OFFICE)	ALL THAT Residential Flat on 3rd floor of Prabha Apartment measuring 900 Sq. ft. Super built up area lying and situated at Mouza- Nona, comprised in R.S. Dag No. 814, under R.S. Khatian No. 564 & 1421, J.L. No. 3, R.S. No. 16, Touzi No. 107, 108, 1822 & 340, Premises No. 33(22), Sukanta Sarani, under Ward No. 7, P.S.- Tagore, District- North 24 Parganas, Pin- 700122. The above noted property is butted and bounded in the following- North- By Partly vacant land and partly house of Mr. Dutta, South- By Partly 6th wide Common passage partly house of N. Barul, East- By House of Mr. Paul, West- By 12' wide Sukanta Sarani.	4,02,277/-	31.01.2024	09.07.2024
5.	Mr. JITEN SAHA WB0700610002284 WB0700610001453 (GARIA BRANCH OFFICE)	ALL THAT Residential Flat being No. 9 on 3rd floor measuring 460 Sq. ft. Super built up area lying and situated at Premises No. 15/1, Dinanath Chatterjee street, Mouza- Belgoria, J.L. No. 3, Touzi No. 172, Khatian No. 174, Dag No. 944, P.S.- Belgoria, under Ward No. 19, District- North 24 Parganas, Pin- 700056. The above noted property is butted and bounded in the following- North- By Common Passage, South- By Road, East- By Common Passage, West- By Property of others.	9,08,169/-	26.10.2018	09.07.2024
6.	Mr. KALICHARAN SHAW, Mr. RAMESHWAR SHAW & Mrs. GIRIJA DEVI WB0700610001341 (GARIA BRANCH OFFICE)	ALL THAT piece and parcel of property measuring 1 Cottah 4 Chittaks 10 Sq. ft. lying and situated at Holding No. 35/3, Sukhu Shaw Mahasay Path, Mouza- Kankinara, J.L. No. 12, Touzi No. 1193/1, R.S. No. 9, Khatian No. 3745, 3727, Dag No. 2602, L.R. Khatian Nos. 4195, 4194, L.R. Nos. 4204/489, P.S.- Jagadall, under Ward No. 9, District- North 24 Parganas, Pin- 743126. The above noted property is butted and bounded in the following- North- By House of Kailash Shaw, South- By 6ft wide Road, East- By Property of Sew Charan Shaw, West- By House of Sew Charan Shaw.	5,43,968/-	16.11.2022	09.07.2024
7.	Mrs. MITALI MUKHERJEE & Mr. JYOTIRMOY MUKHERJEE WB0700610002835 (GARIA BRANCH OFFICE)	ALL THAT Residential Flat being No. B/3 on 3rd floor, of Loknath Bhawan measuring 640 Sq. ft. Super built up area lying and situated at Holding No. 9/734, Bag Station Road, Mouza- Millicerbag, J.L. No. 1, R.S. No. 34, Touzi No. 2462/2463, R.S. Khatian No. 300, L.R. Khatian No. 1429, 1430, R.S. Dag No. 1, P.S.- Tagore, District- North 24 Parganas, Pin- 743126. The above noted property is butted and bounded in the following- North- By Kalipada Paul, South- By 10ft wide Road, East- By Swapan Kumar Das, West- By Krishna Apartment.	10,97,009/-	30.12.2023	08.07.2024
8.	Mr. MIRITYUNJOY SAHA & Mrs. JOYINTA SAHA WB0700610001452 WB0700610002285 (GARIA BRANCH OFFICE)	ALL THAT Residential Flat being No. 1 on Ground floor of Madhukar apartment measuring 528 Sq. ft. Super built up area lying and situated at Holding No. 14, Premises No. 15/1, B.C. Chatterjee Street, Mouza- Belgoria, J.L. No. 3, Touzi No. 172, Khatian No. 164, 165, 902, Dag No. 909, 910, 912, 1824, P.S.- Belgoria, under Ward No. 19, District- North 24 Parganas, Pin- 700056. The above noted property is butted and bounded in the following- North- By Property of Ashutosh Dutta, South- By Property of Kall Prasanna Chatterjee, East- By Property of Late Kalyan Mitra, West- By B.C. Chatterjee Street.	11,08,996/-	26.10.2018	09.07.2024
9.	Mr. RAMSURAT VISHWAKARMA & Mr. SONU VISHWAKARMA WB0700610001860 (GARIA BRANCH OFFICE)	ALL THAT piece and parcel of property measuring about 01 Cottahs 02 Chittaks 02 Sq. ft. lying and situated at Mouza- Makha, in R.S. Dag No. 86, L.R. Dag No. 89, under L.R. Khatian No. 331, J.L. No. 11, Holding No. 13/11, Jhalpar, under Ward No. 21, P.S.- Uttarpara, District- Hooghly, Pin- 712247. The above noted property is butted and bounded in the following- North- By R.S. Plot No. 86, South- By 6ft wide passage, East- By land of Sri Arun Shah and Smt Sulekha Saha, West- By House of Kamal Gayen & others.	5,45,124/-	30.12.2023	08.07.2024
10.	Mr. RANA LAHIRI & Mrs. SHRABANI LAHIRI WB0700610002320 (GARIA BRANCH OFFICE)	ALL THAT Residential Flat being No. C on 3rd floor of Aparupa apartment measuring 831 Sq. ft. Super built up area lying and situated at Holding No. 436/1, Garulia main road, Mouza- Naipara, J.L. No. 2, R.S. Dag No. 731 & L.R. Dag No. 3301, under the R.S. Khatian No. 1652 & L.R. Khatian Nos. 8645, 8646, 8647 & 8648, Touzi No. 2460, 2461, Re. Su. No. 02, under Ward No. 11, P.S.- Noapara, Pin- 743133. The above noted property is butted and bounded in the following- North- By 20'-0" wide Garulia Main Road, South- By 16'-0" wide Municipal Road, East- By 14'-0" wide Municipal Road, West- By House of Goutam Barman.	2,07,577/-	30.12.2023	09.07.2024
11.	Mr. SUBRATA DEBNATH & Mrs. RIYA CHOWDHURY WB0700610002285 (GARIA BRANCH OFFICE)	ALL THAT Residential Flat being No. D2 on 3rd floor of Jagannath Apartment measuring 740 Sq. ft. Super built up area lying and situated at Holding No. previously 28, now 75/A, 75/1, & 75(28) Netaji Subhas Road, Mouza- Sheoraphul, J.L. No. 6, R.S. Dag No. 507, appointing to R.S. Khatian No. 210, corresponding to L.R. Dag No. 4504, L.R. Khatian No. 1771, 2704, 11545, 11546, P.S.- Serampore, District- Hooghly, Pin- 712223. The above noted property is butted and bounded in the following- North- By Common Passage, Lift, Staircase, South- By Open to sky, East- By Flat No. D1, West- By Flat No. D3.	16,32,587/-	30.12.2023	08.07.2024
12.	Mr. TAPAS KUMAR BARIJA & Mrs. MAYA BARIJA WB0700610001851 (GARIA BRANCH OFFICE)	ALL THAT Piece and Parcel of land measuring about 02 Cottahs 15 Chittaks 14 Sq. ft. out of 1750 Sataks of land lying and situated at Mouza- Athpur, in Dag No. 1177, L.R. Dag No. 3144, under R.S. Khatian No. 56, Khanda Khatian No. 83, L.R. Khatian No. 3345, New L.R. Khatian No. 2440, Touzi No. 13060, J.L. No. 16, Holding No. 337/1/7, Parba Kapta Para Road, under Ward No. 23, P.S.- Jagadall, District- North 24 Parganas, Pin- 743127. The above noted property is butted and bounded in the following- North- By 7ft wide Road, South- By HOUSE OF SOMA MUKSUDDHI, East- By 12FT WIDE MUNICIPAL ROAD, West- By LAND OF SUJIT BARUA.	14,47,594/-	31.01.2024	08.07.2024
13.	Mr. DEBOJIT GHOSH & Mrs. SHRABANI GHOSH WB0700610003490 (KOLKATA BRANCH OFFICE)	ALL THAT Residential Flat being No. 201 on 1st floor north side measuring 1094 Sq. ft. Super built up area lying and situated at Mouza- Shibpur, Holding No. 91/1, Bakarsa village road, under Ward No. 41, P.S.- old Shibpur near A.C. Bose B garden, District- Howrah, Pin- 711110. The above noted property is butted and bounded in the following- North- By Bakarsa village Road, South- By 92 Bakarsa village Road, East- By Common Passage, West- By 91 Bakarsa village Road.	26,80,599/-	29.01.2024	09.07.2024
14.	Mr. INDIRA VENKATA RAGHAVAN WB07006100016454 (KOLKATA BRANCH OFFICE)	ALL THAT Piece and Parcel of Property measuring an area of 1.50 Sataks out of 8 Cottahs comprised in L.R. Dag No. 3018, L.R. Khatian No. 4382, in J.L. No. 7, Mouza- Mullik Bagan, P.S.- Panchla, District- Howrah, Pin- 711322. The above noted property is butted and bounded in the following- North- By Balance portion of Dag No. 3032, South- By Ranihalati-Amta Road, East- By Private Road, West- By Private Road.	9,82,064/-	29.01.2024	09.07.2024
15.	Mr. JAY BINDU GHOSH & Mrs. NIRUPAMA GHOSH WB0700610002280 (KOLKATA BRANCH OFFICE)	ALL THAT Residential Flat being No. 12 on 2nd floor of Annapurna Apartment measuring 670 Sq. ft. Super built up area lying and situated at Municipal Premises No. 50/3, R.N. Tagore Road, Mouza- Dakshineswar, J.L. No. 4, R.S. No. 1, Touzi No. 63, 163, 168, 168 and 222, comprised in the part of R.S. Dag No. 1555/1849, 1555/1850 and 1555/1851 under C.S. Dag No. 1032, 1034, 1041 under Khatian No. 77, under Ward No. 13, Holding No. 1202/5, P.S.- Belgoria, District- South 24 Parganas, Pin- 700076. The above noted property is butted and bounded in the following- North- By House of others, South- By 12ft wide Road, East- By 10ft wide Road, West- By others land.	8,39,617/-	22.09.2023	09.07.2024
16.	Mr. YASAR ARAFAT ALI & Mrs. SAJIA SABA WB0700610002685 (KOLKATA BRANCH OFFICE)	ALL THAT Residential Flat being No. 6407 on 4th floor in Block No. B-6 measuring 894 Sq. ft. Super built up area along with an Open Car Parking space on the ground floor of the complex named "SWAN GREENS" lying and situated at R.S. Dag Nos. 1842, 1843, 1844 and 1898 corresponding to L.R. Dag Nos. 1251, 1253, 1254, and 1309 under L.R. Khatian Nos. 4416, 4484, 4482, 4477, 4479, 4493, 4478, 4483, 4475, 4481, 4490, 4491, 4487, 4489, 4494, 4496, 4495, 4488, 4485, 4492, 4486, 4480, and 4476, J.L. No. 15, Mouza- Raspujia, P.S.- Bishnupur, District- South 24 Parganas, Pin- 700104. The above noted property is butted and bounded in the following- North- By Flat No. 6406, South- By Road, East- By Road, West- By Flat No. 6408.	21,25,917/-	20.07.2022	11.07.2024

Further, to this notice, the Borrowers are hereby called upon to handover vacant and peaceful possession of the respective properties to GICHFL within 7 days from the date of this notice, else the undersigned shall be constrained to proceed to take SYMBOLIC POSSESSION of the above properties forcibly and/or shall proceed to sale the above said properties after a period of 30 days from the date hereof by adopting method/s provided under SARFAESI Act 2002 and rules there to.

The BORROWERS and the PUBLIC IN GENERAL is hereby cautioned not to deal with the above referred Properties/Secured Assets or any part thereof and any dealing with the said Properties/Secured Assets shall be subject to charge of GICHFL for the amount mentioned hereinabove against Properties/Secured Assets which is payable with the further interest thereon until payment in full.

The borrower's attention is invited to the provisions of subsection (8) of Section 13 of the Act, in respect of time available to redeem the secured asset.

Date: 13.07.2024  
Place: Kolkata

For GIC Housing Finance Ltd.  
Sd/-  
Authorised Officer

### NPCL NOIDA POWER COMPANY LIMITED

CIN: U31200UP1992PLC014506

#### Notice Inviting Bids for Procurement of Solar and Wind Renewable Power on Short Term basis

Bids are invited by "Noida Power Company Limited having its registered office at Electric Sub-station, Knowledge Park-IV, Greater Noida - 201310 (U.P.)" for procurement of 100 MW solar and wind renewable power during 01.04.2025 to 31.03.2026 as per the Guidelines of Ministry of Power, GoI dated 30.03.2016. Bid Document is available on [www.mstcecommerce.com](http://www.mstcecommerce.com).

The Company reserves the right to reject all or any of the Bids or cancel the bidding process at any stage without assigning any reasons whatsoever and without any liability.

For any clarification, contact at e-mail id [powertrading@noidapower.com](mailto:powertrading@noidapower.com) or mobile no. 9718804966.

Head (Power Purchase)

### FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

#### FOR THE ATTENTION OF THE CREDITORS OF SAHA DISTRIBUTORS PVT. LTD

Sl.	RELEVANT PARTICULARS
1.	Name of Corporate Debtor <b>Saha Distributors Private Limited</b>
2.	Date of incorporation of Corporate Debtor <b>April 08, 2005</b>
3.	Authority under which Corporate Debtor is incorporated / registered <b>Registrar of Companies - Kolkata</b>
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor <b>U51909WB2005PTC02678</b>
5.	Address of the registered office and principal office (if any) of Corporate Debtor <b>Registered Address: Patrapara More, Kalyani Highway South, Hansia, Shyamnagar (North 24 Parganas), Barrackpur - I, West Bengal, India, 743127.</b> <b>Erstwhile Registered Address: 2 No. Jadamuti Day Road, Bowbazar, Near Indian Air Line Office, Kolkata - 700012.</b>
6.	Insolvency commencement date in respect of Corporate Debtor <b>July 09, 2024 (Date of Hon'ble NCLT order) (July 30, 2024, Date of receipt of order by IRP)</b>
7.	Estimated date of closure of insolvency resolution process <b>January 06, 2025</b>
8.	Name and the registration number of the insolvency professional acting as Interim Resolution Professional <b>Name: Mr. Arun Poddar Regn No: IBBI/PA/001/IP-P/02237/2020-2021/13387</b>
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board <b>Registered Address: 1st Floor, 1448 Shyama Prasad Mukherjee Road, Post Office Kalghat Near Rash Behari More, Kolkata, West Bengal- 700026 Email Id: <a href="mailto:arunpoddar@gmail.com">arunpoddar@gmail.com</a></b>
10.	Address and email to be used for correspondence with the interim resolution professional <b>Process Specific Address: Arun Poddar c/o Ancoora Resolution Private Limited, 1412, 3/4th Floor, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703. Process Specific Email Id: <a href="mailto:arunpoddar@ancoora.com">arunpoddar@ancoora.com</a> July 28, 2024</b>
11.	Last date for submission of claims <b>N/A.</b>
12.	Classes of creditors, if any, under section (b) of subsection (6A) of section 21, ascertained by the interim resolution professional <b>N/A.</b>
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) <b>N/A.</b>
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: <b>Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: N/A.</b>

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench-I have ordered the commencement of a corporate insolvency resolution process of the Saha Distributors Private Limited on July 09, 2024, vide order No. CP (IB) No. 221/KB/2023. (Date of receipt of order by Interim Resolution Professional is July 10, 2024). The creditors of Saha Distributors Private Limited are hereby called upon to submit their claims with proof on or before July 24, 2024, to the Interim Resolution Professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in form, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: July 13, 2024  
Place: Kolkata

Sd/-  
ARUN PODDAR  
Interim Resolution Professional  
In the matter of Saha Distributors Private Limited  
IBBI Regn. No. IBBI/PA/001/IP-P/02237/2020-2021/13387  
Authorization for Assignment valid up to June 30, 2025

### THE BURDWAN CENTRAL CO-OPERATIVE BANK LTD.

Regd. H.O. 64, G.T. Road, P.O.- Burdwan, Dist.- Purba Bardhaman-713101, West Bengal

#### POSSESSION NOTICE (for Immovable Property) Appendix IV [Rule 8(1)]

Whereas, The undersigned being the authorized officer of the Burdwan Central Co-operative Bank Ltd. under the Securitization and Reconstruction of Financial Assets and Enforcement of Security interest (Second) Ordinance, 2002 (Ord. 3 of 2002) and in exercise of powers conferred under s/13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued under a Demand Notice, calling upon the below mentioned Borrower(s)/ Co-Borrower(s) to repay the amount mentioned in the notice along with interest within 60 days from the date of receipt of the said notice. The Borrower(s), having failed to repay the amount, notice is hereby given to the Borrower(s)/ Co-Borrower(s) in particular and the public in general that the undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Act read with rule 8(1) and (2) of said Rules. The Borrower(s) in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Burdwan Central Co-operative Bank Ltd. for the below mentioned outstanding amount along with interest thereon:

Sl. No.	Name and Address of Borrowers/ Guarantor	Description of Scheduled property	1) Demand Notice Date 2) Possession Notice Date 3) Outstanding Amount
1	<b>Borrowers:</b> <b>Sri Kaushik Chatterjee</b> S/o Late Ram Kumar Chatterjee Village & P.O.- Singerkone, P.S.- Kalna, Dist.- Purba Bardhaman, PIN- 713122 & <b>Smt. Madhuri Chatterjee</b> W/o Sri Kaushik Chatterjee Village & P.O.- Singerkone, P.S.- Kalna, Dist.- Purba Bardhaman, PIN- 713122	One complete residential Flat being Flat No. 405 on the Fourth Floor, towards the South-Eastern side, having its Super-Built-Up area measuring 1215 sq. ft. (Covered area 972 sq. ft.) or a little more or less, consisting of 3 (three) Bed Room, 1 (one) Dining Room, 1 (one) Dining Room, 1 (one) Kitchen, 2 (two) Toilets and 2 (two) balconies, along with common areas and facilities	

